

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 28.12.2024

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	N SAHOO	108763/2024	28.12.2024	ABLAPL/14869/2024	10		C	
2	N SAHOO	108765/2024	28.12.2024	ABLAPL/14852/2024	10		C	
3	GR PATRA	108770/2024	28.12.2024	ABLAPL/14851/2024	10		C	
4	SS BISWAL	108776/2024	28.12.2024	ABLAPL/14855/2024	10		C	
5	ANAND JENA	108779/2024	28.12.2024	ABLAPL/14845/2024	10		C	
6	MS HASAN	108782/2024	28.12.2024	ABLAPL/10540/2024	10		C	
7	OHLC	108784/2024	28.12.2024	JCRLA/43/2024	7		U	
8	A PATTANAİK	108786/2024	28.12.2024	BLAPL/11477/2024	7		U	
9	A PATTANAİK	108787/2024	28.12.2024	BLAPL/11478/2024	7		U	
10	S K MOHANTY	108789/2024	28.12.2024	WP (C) /2755/2024	7		U	
11	J P KAR	108791/2024	28.12.2024	WP (C) /16659/2024	7		U	
12	S SWAIN	108792/2024	28.12.2024	MACA/694/2020	7		U	
13	S C PADHI	108793/2024	28.12.2024	WP (C) /32070/2023	7		U	
14	H K PATRA	108794/2024	28.12.2024	WP (C) /19098/2012	7		U	
15	P K JENA	108796/2024	28.12.2024	WP (C) /32397/2024	7		U	
16	R K SAHU	108797/2024	28.12.2024	WP (C) /32241/2023	7		U	
17	A PATTANAİK	108798/2024	28.12.2024	WP (C) /29276/2024	7		U	
18	D SAMAL	108799/2024	28.12.2024	WP (C) /11391/2019	7		U	
19	D SAMAL	108800/2024	28.12.2024	CMP/1482/2024	7		U	
20	M JATI	108801/2024	28.12.2024	RSA/365/2018	7		U	
21	H K BHOL	108802/2024	28.12.2024	CRLA/664/2024	7	3.00, 3*3	U	
22	PR SWAIN	108803/2024	28.12.2024	RPFAM/130/2024	7		U	
23	S DAS	108815/2024	28.12.2024	ABLAPL/9442/2022	10		C	
24	P K MISHRA	108817/2024	28.12.2024	ABLAPL/13191/2023	10		C	
				Total	192			

NIC